## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 30/2007 CA. NO. 208

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.10.2016

NAME OF THE COMPANY: Sh. T.R Arya V/s. M/s. Dilawari Motors Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

S.NO.		DESIGNATION	REPRESENTATION	SIGNATURE
1-	RAMESY SING		Respondents	US
2.	MANISH AGGE		V7	19
3.	Vrujanka Kati Vignesh Sha	hous Adv.	RESPONDENTS A	Buyante
y.	Vignesh Sha	erma Adv.	÷ 21	Oth
5	Mr. Ashish br	rolation, Adv	Petitioner	gr.
6-	m Crawton D.	opin pa	Pehron	O D

## ORDER

The petitioner's application for amendment being CA 208/14 was notified for today. Ld. Counsel for the respondent has placed some more citations in support of his arguments. Since the copy of the compilation has been given to the opposite counsel in court today itself. Re-notify this case for further arguments/orders on 25.11.2016.

(Ina Malhotra)
Member Judicial